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Computerisation of land records would provide for a more efficient system of management of land records, reduce harassment to land owners and other interest holders and minimise the incidence of manipulation of land records by lower level revenue functionaries.

It is likely to take about 20 months for a pilot project to be completed.

[English]

S. T. D. Facility in Thakazhy Exchange

1246. SHRIVAKKOM PURUSHOTHA-MAN: Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) whether Government have received any representation for providing S.T.D. facility in Thakazhy telephone exchange; and
- (b) if so, the action taken by Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

- (b) (i) Steps have been taken to replace the present telephone exchange by an electronic exchange.
 - (ii) Planning of reliable transmission medium for connection to Trunk Automatic Exchange has been taken up.

[Translation]

Setting up Automatic Telephone
Exchanges with STD Facility in Sironj
and Lateri Tehsil of Vidisha District

1247. SHRI PYARELAL KHANDEL-WAL: Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) whether there is any proposal to provide S.T.D. facility and establish automatic electronic exchanges in the Sironj and Lateri Tehsil of Vidisha district of Madhya Pradesh; and
- (b) if so, the time by which it is likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) and (b). There is a proposal to instal electronic exchange at Sironj and provide STD facility during the current plan period. There is no such proposal Lateri.

[English]

Alternative Jobs to J&K Government Servants

1248. SHRI VAMANRAO MAHADIK: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether migrant State Government Servants of Jammu and Kashmir were supposed to be reinstated in the Government service in other States;
- (b) if so, how many of them have been reinstated; and
- (c) if not, the details of alternative arrangements for their welfare till peace is restored in the Jammu & Kashmir valley?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) No, Sir.

- (b) Does not arise.
- (c) State Government employees who have migrated from the valley are being paid leave salary till they are adjusted elsewhere within the State.